

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-25/2008/4968/A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Rupak Rajak,  
i/c District & Sessions Judge,  
Chirang, Kajalgaon.

Dated Guwahati the 13<sup>th</sup> June, 2024.

Sub: **Station leave permission.**

Ref:- Your letter No. DJCH.I-5/2024/1265, dtd. 06.06.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 07.06.2024 till the morning of 10.06.2024.** The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-25/2008/4969/A** dated , 13-06-2024

Copy to :

- ✓ 1. The Project Manager, Gauhati High Court.

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**JT. REGISTRAR (VIGILANCE)**  
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